

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 617
C.P-113/241-242/PB/2019

IN THE MATTER OF:
Sandeep Kumar

...APPLICANT

Vs.

Proplarity Infrastructure Pvt. ltd.

...RESPONDENT

Section
U/s 241-242

Order delivered on 15.02.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv Sarvik Singhai, proxy
counsel

For the Respondent

:

ORDER

Proxy Counsel on behalf of the Petitioner is present and submitted that the arguing counsel is not available today also. Respondent has already been declared ex-parte. Order in this matter is **reserved**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)